

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

WEDNESDAY THE TWENTY NINTH DAY OF July
ONE THOUSAND NINE HUNDRED AND EIGHTY SEVEN

Justice
The Hon'ble MR. ^{PRESENT} MADHAVA REDDY - Chairman
THE HON'BLE MR. B.N. JAYA SIMHA: VICE-CHAIRMAN
AND
~~THE HON'BLE MR. D. SURYA RAO: MEMBER.~~

ORIGINAL APPLICATION NO. 437 of 1987.

Between:-

Phillip Jacob

.....Applicants.

- And
- 1) The Chief Personal Officer, S.C. Railway, Rail Nilayam, Sec'bad.
 - 2) The Divisional Rly manager (B.G) Sec'bad Division (B.G) S.C. Rly. Sec'bad.
 - 3) The Sr. Divisional Mechanical Engineer (B.G) Carriage & Wagon, Sec'bad division - S.C. Rly. Sec'bad.
 - 4) The Asst Personal Officer - (M.) B.G. Sec'bad. S.C. Rly. Sec'bad.
 - 5) The Chief Train Examiner (Carriage & Wagon) B.G / S.C. Sec'bad. Sec'bad.
-Respondents.

Application under Section 19 of the Administrative Tribunals Act, 1985 praying that in the circumstances stated therein the Tribunal will be pleased to set aside the orders passed for transfer to Ramagundam in the letter no. CP/535/CDW - Fitters/Grade III dt. 25.9.1986. S.O.O. no. 60/CDW/1986 by the Asst Personal Officer M/B.G/Sec'bad and to retain the applicant at Sec'bad in the Scale of Rs. 330-480 (R.8 as fitter Grade II with effect from the date of the orders passed with all eligible benefits such as arrears, funds of LAP and HAP etc.

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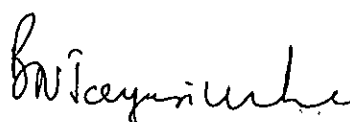
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(ORDERS OF THE TRIBUNAL)

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The transfer challenged in this application is one made on promotion. The applicant made a representation that he should be promoted, but retained at Secunderabad, where he has been serving for the last four years. No employee can have a grievance when he is being transferred on promotion, especially after serving a for a period of four years at a particular station. This transfer is made in the exigencies of services, which has to be decided by the employer. No exception can be taken to the order of transfer made in such circumstances. The application is devoid of merit and is accordingly dismissed at the stage of admission itself.


(K. MADHAVA REDDY)
Chairman


(B.N. JAYASIMHA)
Vice-Chairman

29th July, 1987

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RSR°